

NATIONAL COMPANY LAW APPELLATE TRIBUNAL

PRINCIPAL BENCH

2nd FLOOR, M.T.N.L BUILDING, NEAR SCOPE COMPLEX, CGO COMPLEX, NEW DELHI

DAILY CAUSE LIST DATED 29.11.2021 (MONDAY)

COURT OF CHAIRPERSON (VIRTUAL MODE)

10:30 AM

In the Court of Hon'ble Mr. Justice Ashok Bhushan, the Chairperson, Hon'ble Mr. Justice Jarat Kumar Jain, Member (Judicial) and Hon'ble Dr. Alok Srivastava, Member (Technical)

For Admission (Fresh Cases)

S. No.	Case No.	Name of the parties	Counsel for Appellants	Counsel for Respondents
1.	Comp. App. (AT) (Ins) No. 961 of 2021	Eastern Power Distribution Company Vs. Maithan Alloys Ltd. & Ors.	Rakesh K. Sharma	Supriyo Gole Shambo Nandy
2.	Comp. App. (AT) (Ins) No. 965 of 2021	Bharat Heavy Electricals Ltd. Vs. Anil Goel Resolution Professional Ideal Energy Projects Ltd. & Ors.	Mohd. Azeem Khan	
3.	Comp. App. (AT) (Ins) No. 966 of 2021	Rishi Kapoor Vs. Kashi Vishwanathan Sivaraman Resolution Professional of Kindle Developers Pvt. Ltd.	Akhil Shankhwar	
4.	Comp. App. (AT) (Ins) No. 968 of 2021	Rescom Mineral Trading FZE Vs. Sanjai Kumar Gupta & Ors.	Kumar Anurag Singh	Rishav Banerjee Rahul Auddy-R1 Somali Mukherjee-R2 Pooja Mahajan Mahima Singh-SRA
5.	Comp. App. (AT) (Ins) No. 969 of 2021	Sunil Miglani Vs. Sky Scraper Infraprojects Pvt. Ltd. & Ors.	Mohit Nandwani	
6.	Contempt Case (AT) No. 32 of 2021 in Comp. App. (AT) (Ins) No. 817 of 2021	Kiran Shah RP for KSL and Industries Ltd. Vs. Enforcement Directorate, Kolkata	Ranjana Roy	

For Hearing

7.	Comp. App. (AT) (Ins) No. 385 of 2020 (PH)	Bishal Jaiswal Vs. Asset Reconstruction Company (India) Ltd. & Anr. With	Sandeep Bajaj	Abhirup Das Gupta Ishaan Duggal-R1 Sanjeev Kumar-R2 Pankaj Dhanuka-IRP Anshul Sehgal
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8.	Comp. App. (AT) (Ins) No. 903 of 2021	Bishal Jaiswal Vs. Asset Reconstruction Company (India) Ltd. & Anr.	Sandeep Bajaj	Abhirup Das Gupta Ishaan Duggal Bhawana Sharma-R1 Swarnendu Chatterjee Naman Kamdar-R2
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After the above

In the Court of Hon'ble Mr. Justice Ashok Bhushan, the Chairperson and Hon'ble Dr. Alok Srivastava, Member (Technical)

For Admission (After Notice)

9.	Comp. App. (AT) (Ins) No. 346 of 2019	BSE Ltd. Vs. Asahi Infrastructure & Projects Ltd.	Pratap Venugopal	Hitesh Bihrani
10.	Comp. App (AT) (Ins) No. 117-118 of 2020	Suresh Garg Vs. Naresh Kumar Sood & Ors.	Kunal Anand Abhishek Anand Honey Satpal	Vinod Kumar Chaurasia-R1 Kunal Anand-R3
11.	Comp. App. (AT) (Ins) No. 540 of 2020	Amsons Communication Pvt. Ltd. Vs. ATS Estates Pvt. Ltd.	Mohit Yadav	Rajesh Ranjan
12.	Comp. App. (AT) (Ins) No. 388 of 2021	G.S. Buildtech Pvt. Ltd. Vs. Ardee Infrastructure Venture Pvt. Ltd.	Anirudh Wadhwa	
13.	Comp. App. (AT) (Ins) No. 527 of 2021	Central Board of Trustee, Employees Provident Fund Organization through The Regional P.F. Commissioner Vs. Shri Dutta India Pvt. Ltd.	Brijesh Kumar Tamber	Divyang Chandiramani-R1
14.	Comp. App. (AT) (Ins) No. 560 of 2021	Ambit Concrete Pvt. Ltd. Vs. Ralhan Construction Pvt. Ltd.	Vaibhav Tyagi	Akhil Shankhwar
15.	Comp. App. (AT) (Ins) No. 654 of 2021	Biogenetic Drugs Private Ltd. Vs. Themis Medicare Ltd.	Naresh Kumar Sejvani	T. Sundar Ramanathan, Ishaan Chakrabarti, Vivek Pandey
16.	Comp. App. (AT) (Ins) No. 896 of 2021	Whispering Towers Flat Owners Welfare Association Vs. Abhay Narayan Manudhane (Resolution Professional) & Ors.	Soumya Roop Sanyal	Shadab Jain
17.	Comp. App. (AT) (Ins) No. 897 of 2021	Anurag Kartiar (Ex-Director of Degustibus Hospitality Pt. Ltd.) Vs. Hotel Horizon Pvt. Ltd. & Anr.	Nitin Mishra	Shikhil Suri Shadab Madhu Suri

18.	Contempt Case (AT) No. 11 of 2021 in Comp. App. (AT) (Ins) No. 211 of 2019	Anant Kumar Singh Vs. Prithvi Raj kasana With	Saurabh Kalia	
19.	Contempt Case (AT) No. 12 of 2021 in Comp. App. (AT) (Ins) No. 211 of 2019	Saurabh Sitesh & Anr. Vs. Prithvi Raj kasana	Anuj Tiwari	
20.	Contempt Case (AT) No. 14 of 2021 in Comp. App. (AT) (Ins) No. 211 of 2019	Jatin Bachani & Ors. Vs. Morpheus Developers Pvt. Ltd. & Ors.	Malak Bhatt	

For Hearing

21.	Comp. App. (AT) (Ins) No. 14 of 2021	Manpower Group services India Pvt. Ltd. Vs. Euphoria Technologies Pvt. Ltd.	Aaditya Vijay Kumar	CS Kunjal Dalal Pulkit Tare Mohit Kumar Bafna
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1. Notice Board
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By order of Hon'ble Chairperson
-sd/-
Registrar